## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:2553
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POWER PROJECTS
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## Will the Minister of POWER be pleased to state:

- (a) the details of the power projectsawarded environmental and other clearancesin the country during the last three yearsand the current year along with their estimated power generation capacity, State/UT-wise;
- (b) whether power project developersare facing difficulties in procuring rawmaterials for the sanctioned projects;
- (c) if so, the details thereof along withthe reasons therefor; and
- (d) the steps taken by the Governmentto ensure adequate supply of raw materials for these projects?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRIK.C. VENUGOPAL)

- (a): With the enactment of the Electricity Act 2003, techno-economic clearance of CEA is not required for thermal power projects. A total of 21 nos. of hydro-electric projects aggregating to an installed capacity of 11760 MW have been accorded concurrence by CEA during last three years viz., 2008-09 to 2010-11 and the current year till date. Out of these, 4 projects namely Sainj, Singoli Bhatwari, Indirasagar (Polavaram) and Panan have been accorded Environment and Forest clearance so far. Details of 21 hydro-electric projects (State-wise) are enclosed (Annex-I). Thermal Power Projects totaling to 1,54,174 MW have been accorded environmental clearance during the last three years and the current year till date. Details of these projects state-wise are enclosed (Annex-II).
- (b) & (c): The developers of thermal power projects are facing problems in tieing-up fuel supplies as coal companies are not agreeing to sign fuel supply agreement for the required quantity of coal, due to shortage in coal availability from domestic sources. There is also shortage in gas supply from domestic sources and many power plants already under construction are yet to receive allocation for gas linkage.
- (d): The steps taken/being taken by the Government to deal with the situation are as under:-
- # The Infrastructure Constraints Review Committee, headed by Secretary (Coordination) in the Cabinet Secretariat, reviews the coal production and supply to thermal power situations in the country every month.
- # Ministry of Coal is being insisted upon to enhance production of domestic coal in the country.
- # Exploring the possibility of overseas mining and long term tie up for import of coal.
- # Ministry of Petroleum and Natural Gas(MOP&NG) is taking necessary steps to augment production of natural gas from the gas field/wells.
- # MOP&NG is taking necessary steps to increase availability of gas from domestic sources by awarding gas blocks for Exploration & Production (E&P) activities in various sedimentary basins of the country under the New Exploration Licensing Policy(NELP).
- # MOP&NG is encouraging importof gas in the form of Liquefied Natural Gas (LNG) and also making efforts for import of gas through international pipelines projects.
- # Government is encouraging Under Ground Coal Gasification (UGCG) and coal liquification and investment by private entrepreneurs in development of these frontier technologies.
- # Implementation of Natural Gas Hydrate Programme (NGHP) for evaluation of hydrate resources and their possible commercial exploitation.